

REPORTS OF THE COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

SECOND LOK SABHA

Seventy Third Report



LOK SABHA SECRETARIAT
NEW DELHI

1960

Price 0.20 nP.

Seventy-third Report
(SECOND LOK SABHA)

I, the Chairman of the Committee on Private Members' Bills and Resolutions having been authorised by the Committee, present on their behalf, this their Seventy-third Report.

2. The Committee met on the 28th November, 1960 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 2nd December, 1960.

3. The Members whose resolutions had been included in the List of Business for the 2nd December, 1960 had been invited to present their views on the resolutions before the Committee but none of them attended the sitting.

4. The Committee recommend the allocation of time as follows :-

(1) Resolution regarding New marking system of voting.	2 hours
(2) Resolution regarding Prevention of the use of places of religious worship for political propaganda.	2 hours
(3) Resolution regarding Legal assistance to workers.	1½ hours
(4) Resolution regarding Holding the price line of essential commodities.	2 hours
(5) Resolution regarding Nationalisation of banking companies.	1 hour
(6) Resolution regarding ashes of Netaji.	1½ hours

NEW DELHI,

The 29th November, 1960.
Agrahayana 8, 1882 (Saka)

HUKAM SINGH